

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTIFICATION

No. 14

Dated: 05.02.2025

In exercise of the powers conferred under Rule 3-A (vi) of Chapter-6, Part-B, Punjab and Haryana High Court Rules and Orders, Volume V, Hon'ble the Chief Justice has been pleased to include the name of the **166** Advocates mentioned as below, on the Roll of Advocates with effect from date of this notification.

2. The Roll of Advocates is valid for a term of Five Years from the date of this notification or for such term as extended by Hon'ble the Chief Justice. The application for renewal of name on the Roll of Advocates shall be required to be filed alongwith requisite certificate from the Bar Association/Advocates Association, Punjab and Haryana High Court or from the Registrar General of Punjab and Haryana High Court, as and when required.

3. As per Rule 3-A (i) of Chapter 6, Part-B, Punjab and Haryana High Court Rules and Orders, Volume V, unless the Court grants leave, an Advocate who is not on the Roll of Advocates in the Punjab and Haryana High Court, shall not be allowed to appear, act or plead in the Punjab and Haryana High Court as the case might be unless he /she files appointment alongwith an Advocate who is on such roll of Punjab and Haryana High Court.

4. It is mandatory by the Advocate to mention the **Number on Rolls (NoR)** as assigned in Column No. 2 of the list below in all petitions/applications/vakalatnama etc. wherever the signature of an Advocate appear.

5. The request for making correction/change in the particulars on Roll of Advocates can be made to the Registrar General of this Court.

6. Name of an Advocate can be removed, either temporarily or permanently, from the Roll of Advocates on the following grounds:-

- (a) if he/she ceased to practice;
- (b) if he/she is disqualified as an advocate by the Bar Council;
- (c) if he/she is found guilty of mis-conduct of Court or otherwise;
- (d) if he/she is convicted of an offence involving moral turpitude or for contempt of Court;
- (e) if he/she has migrated from India;
- (f) if he/she changes place of practice from the Chandigarh, District Mohali and District Panchkula;
- (g) if he/she has expired;
- (h) on his/her request;
- (i) on any other ground as deemed fit by the Hon'ble the Chief Justice or any other competent authority to be appointed by the Hon'ble Chief Justice of High Court of Punjab and Haryana for this purpose.

Sr. No.	Number on Rolls (NoR)	Name of Advocate	Father's/Husband's Name	Enrolment No.
1	PH250001	Abhijeet Chaudhary	Aman Chaudhary	PH-2722-2023
2	PH250002	Abhijit Singh	Jatinder Pal Singh	PH-3929-2021
3	PH250003	Abhishek Sirohi	Ved Parkash Sirohi	PH-7605-2022
4	PH250004	Ajay Singh Boora	Rajinder Singh Boora	PH-2700-2020
5	PH250005	Ajit Singh	Mahender Singh	PH-8582-2022
6	PH250006	Akshay Mittal	Mukesh Mittal	P-1579-2016
7	PH250007	Akshdeep Singh Sidhu	Kulwant Singh Sidhu	P-856-2018
*8	PH250008	Amtaj Singh Sidhu	Manjit Singh Sidhu	PH-3586-2024
*9	PH250009	Anil Sharma	Mahipal Sharma	PH-2439-2024
10	PH250010	Anirudh Kaushal	Anil Kuashal	PH-461-2016
11	PH250011	Anjali Upadhyay	Vinay Kumar Upadhyay	PH-9003-2022
12	PH250012	Ankur Goyat	Ramesh Kumar Goyat	PH-6367-2023
*13	PH250013	Ankush Chauhan	Ram Kumar Chauhan	PH-4382-2023
*14	PH250014	Ankush Redhu	Shamsher Singh Redhu	PH-4211-2024
15	PH250015	Anuj Tanwar	Balbir Singh Tanwar	PH-3454-2021
16	PH250016	Anupal Singh Tanwar	Manpal Singh	PH-6541-2023
17	PH250017	Anuradha	Ishwar Singh Chhatar	PH-5277-2023
18	PH250018	Arun Kumar	Ravinder Singh	D-5413-2023
19	PH250019	Aryaman Thakur	Dalip Singh Thakur	PH-3609-2022
20	PH250020	Ashish Khatkar	Deepak Khatkar	PH-12-2022
21	PH250021	Ashok Kumar	Chhabil Das	PH-5360-2019
22	PH250022	Ashutosh Pandey	Vijay Kumar Pandey	PH-5718-2022
*23	PH250023	Avtar Singh	Gurbaksh Singh	PH-3045-2024
24	PH250024	Ayush Koul	Ashok Kumar Koul	JK-144-2022
*25	PH250025	Babneet Singh	Atamjeet Singh	PH-88-2024
*26	PH250026	Bharat Mani Goyal	Vijay Kumar Goyal	PH-2671-2024
27	PH250027	Bikramjit Singh Randhawa	Bachan Singh Randhawa	P-1722-2008
*28	PH250028	Chiranshu Rattan	Varinder Sharma	PH-9692-2023
*29	PH250029	Darpan Bansal	Dayanand Bansal	PH-775-2024
30	PH250030	Davinder Singh	Jagmail Singh	PH-5653-2023
31	PH250031	Deepak Kumar	Vipan Kumar	P-2558-2014
32	PH250032	Devanshi	Rajeev Kumar Sharma	PH-3951-2023
33	PH250033	Devesh Nehra	Dalraj Singh	P-5401-2018
34	PH250034	Dewangana Chhillar	Mitrabasu Chhillar	D-417-2016
35	PH250035	Dheerja	Varinder Kalra	PH-9425-2022
36	PH250036	Divya Kamboj	Sanjay Kumar	PH-1849-2020
37	PH250037	Dushyant Godara	Dharam Pal Godara	P-5246-2018
38	PH250038	Eashan Bhardwaj	Ashok Kumar Sharma	PH-5179-2022
39	PH250039	Ekta Chauhan	Nawab Singh Chauhan	PH-9210-2021
40	PH250040	Garima Dikshit	Dalip Singh	PH-6302-2021
41	PH250041	Gaurav Sharma	Shyam Lal	P-685-2012
42	PH250042	Gaurav Singh Bhatti	Navjot Singh Bhatti	PH-2191-2019
43	PH250043	Gayatri	Rakesh Bakshi	PH-2537-2022
44	PH250044	Gourav	Anand	PH-4715-2022
45	PH250045	Gurfateh Singh Khosa	Sukhjinder Singh Khosa	PH-6079-2022
46	PH250046	Gurleen Kaur	Davinder Singh	PH-6436-2023
*47	PH250047	Gurmehar Singh Minhas	Navtej Singh Minhas	PH-2393-2024
48	PH250048	Gurpreet Singh	Ranjit Singh	PH-7060-2023
*49	PH250049	Gurpreet Singh	Satvinder Pal Singh	PH-5129-2024
50	PH250050	Gurvinder Singh	Sukhdev Singh	PH-702-2020
51	PH250051	Harman Bir Singh	Gurinderjit Singh	P-3698-2018
*52	PH250052	Harmeet Singh	Malkit Singh	PH-3331-2024
53	PH250053	Harsh Rana	Anil Kumar Rana	PH-3541-2023
54	PH250054	Harsh Vardhan	Shyam Sunder	P-479-1994
*55	PH250055	Harshjit Singh	Harbhajan Singh	PH-3630-2024
56	PH250056	Himani	Gurdas Ram	HIM-150-2022
57	PH250057	Himanshu Bansal	Faneesh Bansal	PH-8110-2022
58	PH250058	Hitesh Chauhan	C.B. Chauhan	PH-6304-2022
59	PH250059	Jaipal Sandhu	Hardev Singh Sandhu	P-3214-2008
60	PH250060	Jashan Singh	Harmeet Singh	PH-6392-2022
61	PH250061	Jashanpreet Singh Marwaha	Jaswinder Singh Marwaha	PH-3644-2022
*62	PH250062	Jasjeet Singh Brar	Gagandeep Singh Brar	PH-3039=2023
63	PH250063	Jaskirat Singh	Sukhchain Singh	PH-6226-2022

Sr. No.	Number on Rolls (NoR)	Name of Advocate	Father's/Husband's Name	Enrolment No.
64	PH250064	Jatinder Kumar	Suraj Bhan	PH-3336-2022
*65	PH250065	Jivesh Goyal	Vipan Goyal	PH-5344-2024
66	PH250066	Joban Singh Dhaliwal	Sukhwinderjit Singh	PH-7969-2023
67	PH250067	Kamaljit Singh	Balwant Singh	P-1005-2004
68	PH250068	Karambir Singh Gill	Sukhjinder Singh Gill	PH-581-2021
69	PH250069	Kartik	Naib Singh	PH-1792-2020
70	PH250070	Kavita	Mahabir Singh	P-117-2014
71	PH250071	Khushboo	Inder Jit Sharma	PH-7812-2021
72	PH250072	Kirat Bir Kaur	Perminder Singh Trehan	PH-3133-2024
73	PH250073	Kritika Upadhyay	Shesh Nath Upadhyay	PH-5258-2021
74	PH250074	Kulmanbir Singh Nagra	Kuljit Singh Nagra	PH-3008-2023
75	PH250075	Kulwinder Kaur	Narinder Singh	PH-2614-2019
76	PH250076	Kulwinder Pal Kaur Gill	Paramjit Singh Gill	PH-5363-2019
*77	PH250077	Kunal	Rishi Kumar	PH-3450-2024
*78	PH250078	Kunika Khurana	Kishan Kumar	PH-3365-2024
79	PH250079	Lakshdweep	Nirmaljit Joshi	PH-3036-2024
*80	PH250080	Manish Boora	Satyawan Boora	PH-2979-2024
81	PH250081	Manleen Kaur	Charan Singh	PH-7167-2023
82	PH250082	Mannu Sheokand	Inder Singh	PH-5763-2020
*83	PH250083	Manoj Kumar	Jagjeet	PH-1658-2024
84	PH250084	Manpreet Kaur	Sukhdev Singh	PH-5178-2022
*85	PH250085	Manvi Singla	Tribhawan Singla	PH-4477-2023
86	PH250086	Mayank Sharma	L.N Sharma	PH-5576-2023
*87	PH250087	Meenu Mumtaj	Mangat Ram	PH-9808-2023
88	PH250088	Mithun	Gian Chand	PH-7589-2022
*89	PH250089	Mohan Sheoran	Jai Bhagwan	PH-1659-2024
90	PH250090	Mukesh Deswal	Labh Singh Deswal	P-1152-2015
*91	PH250091	Muskan	Naresh Kumar	PH-2754-2024
92	PH250092	Najim	Yahaya	PH-3356-2021
93	PH250093	Nav Chahal	Iqbal Singh	PH-3046-2019
94	PH250094	Naveen Phour	Jitender Singh Phour	PH-7681-2022
95	PH250095	Neha	Kewal Krishan	PH-7249-2021
96	PH250096	Neha Rathi	Jaspal Singh Rathi	P-361-2016
97	PH250097	Nihar Ranjan Nayak	Simadri Prasad Nayak	PH-3486-2023
98	PH250098	Nisheet Bhatt	Sumer Chand Bhatt	P-1467-2011
*99	PH250099	Nishtha Garg	Pardeep Kumar Garg	PH-5767-2019
100	PH250100	Omesh Garg	Dinesh Garg	PH-5059-2023
101	PH250101	Parit Aggarwal	Harsh Aggarwal	PH-725-2023
*102	PH250102	Parth Singla	Ram Kumar Singla	PH-818-2024
103	PH250103	Pavitra	Balwant Singh	PH-5917-2023
*104	PH250104	Piyush Mittal	Jatinder Kumar	PH-2656-2024
105	PH250105	Prabhpreet Singh	Balwinder Singh	PH-5424-2020
106	PH250106	Pranav Agnihotri	Amandeep Agnihotri	PH-3453-2023
107	PH250107	Pranav Jain	Umesh Jain	PH-6189-2023
108	PH250108	Prashant Deswal	Subhash Chander	PH-4201-2019
109	PH250109	Pratibha Bali	G.S. Bali	P-1941-A-2013
*110	PH250110	Puneet Sharma	Ram Bhaj	PH-4227-2024
111	PH250111	Punyaveet	Surinder Kumar	PH-9338-2021
112	PH250112	Raghav Taneja	Sham Sunder Taneja	PH-8929-2021
113	PH250113	Rahul Kesar	Narinder Kesar	PH-4170-2023
114	PH250114	Rahul Saini	Kuldeep Chand Saini	PH-4020-2021
115	PH250115	Rajan Garg	Suresh Garg	P-121-2018
116	PH250116	Rajat Sharma	Shyam Kumar Sharma	P-3530-2015
117	PH250117	Rajat Singla	Dharam Pal Singla	PH-4096-2020
*118	PH250118	Rakesh Chahar	Raj Kumar	PH-2742-2024
119	PH250119	Ram Gopal Singh Saini	Satpal Singh Saini	P-422-1991
120	PH250120	Raman Gupta	Sudesh Kumar Gupta	P-622-2014
121	PH250121	Ramaninder Singh Jagal	Tejinder Singh	PH-9227-2023
122	PH250122	Ranjit Kumar Jain	Raj Kumar	P-82-1988
*123	PH250123	Ranjit Singh	Hardev Singh	PH-7117-2023
124	PH250124	Rashmeet Singh	Gurvinderpal Singh	P-5508-2018
125	PH250125	Ratik Kapur	Deepak Kapur	PH-2620-2024
126	PH250126	Ravneet Kaur	Gurcharanvir Singh	PH-5989-2022

Sr. No.	Number on Rolls (NoR)	Name of Advocate	Father's/Husband's Name	Enrolment No.
*127	PH250127	Ritik Mohindroo	Sanjay Kumar Mohindroo	PH-2881-2024
*128	PH250128	Riya Mittal	Deepak Mittal	PH-2741-2024
129	PH250129	Rochak Singla	Devinder k Singla	PH-315-2023
*130	PH250130	Sahil Batra	Deepak Batra	PH-2941-2024
131	PH250131	Sahilpreet Singh	Jaswinder Singh	PH-3982-2022
132	PH250132	Sakshi Sharma	Santram Sharma	D-10183-2019
*133	PH250133	Salil Soni	Baldev Singh	HIM-474-2023
134	PH250134	Saloni Sharma	Sanjay Sharma	PH -7964-2021
*135	PH250135	sameesh Bassi	kishore Kumar Bassi	PH-2886-2024
136	PH250136	Sandeep Kaur	Vijay Singh	P-705-2014
137	PH250137	Satyam Chandra Gupta	Dharmesh Chandra Gupta	PH-3743-2021
138	PH250138	Saurabh	Tarsem Chand	P-3450-2009
139	PH250139	Seema	Satyavir Singh	P-1389-2003
140	PH250140	Shallu	Nater Pal	PH-4326-2022
141	PH250141	Shivani	Kulbhushan	PH-6324-2021
142	PH250142	Shrey Ashat	Ashok Ashat	D-2602-2012
143	PH250143	Shruti Sharma	Yash Pal Sharma	PH-5243-2019
*144	PH250144	Shubham Bhardwaj	Surinder Singh Bhardwaj	PH-2030-2024
*145	PH250145	Shubham Makkar	Kamal Makkar	PH-727-2024
146	PH250146	Simrandeep Kaur	Parminder Singh	PH-4311-2022
*147	PH250147	Simranjot	Kuldeep Singh	PH-1085-2024
148	PH250148	Simranpreet Singh	Kawalpreet Singh	PH-5961-2022
149	PH250149	Sonali Aggarwal	Anoop Aggarwal	PH-3074-2019
150	PH250150	Sonika Sharma	Tarsem Lal Sharma	PH-2277-2023
*151	PH250151	Sourav	Purshotam	PH-1602-2023
152	PH250152	Sukhdeep Singh	Jaspal Singh	P-1880-2017
153	PH250153	Suresh Kumar	Ami Chand	PH-7383-2022
154	PH250154	Surinder Kumar	Lal Chand	P-1996-2009
155	PH250155	Utkarsh Sheoran	Samunder Singh	D-10172-2022
156	PH250156	Vageesh Marwaha	Vineet Marwaha	PH-5979-2021
157	PH250157	Varinder Saini	Dilbag Singh	PH 3486-2019
158	PH250158	Varun Bansal	Anil Kumar Bansal	P-2038-2013
159	PH250159	Veenus Malik	Karamvir Malik	P-2793-2016
160	PH250160	Vibhor Sharma	Satpal Sharma	P-1098-2011
161	PH250161	Vikas	Randhir Singh	P-270-2008
*162	PH250162	Vikas Gupta	Laxman Dass Gupta	PH-1139-2024
*163	PH250163	Vini Rana	Jarnail Singh	PH-2917-2024
*164	PH250164	Virender Kumar	Subhash Kumar	PH-1387-2024
165	PH250165	Vivek Singh	Sukhbir	PH-6923-2023
166	PH250166	Yogesh	Sunil Kumar	PH-2705-2020

Note: *Name included on Roll of Advocates provisionally for a period of two years w.e.f. the date of this notification.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

**Sd/-
REGISTRAR GENERAL**

Endst. No.3912

Dated: 05.02.2025

Copy forwarded to:-

1. The Controller, Printing and Stationery Department, Punjab with a request that the notification may be published in Punjab Gazette Part-III.
2. The Controller, Printing and Stationery Department, Haryana with the request that notification may be published in Haryana Gazette Part-III.
3. The Controller, Printing and Stationery Department, U.T. Chandigarh with the request that the notification may be published in U.T. Chandigarh Gazette Part-III.
4. The Chairman, Bar Council of Punjab and Haryana, Law Bhawan, Sector 37-A, Chandigarh for information and with a request that as and when the name of an Advocate is suspended/removed from the Roll of Bar Council of Punjab and Haryana, the intimation thereof be given to the Registrar General of this Court.
5. The President, High Court Bar Association, Chandigarh for information and with a request that as and when the name of an Advocate is suspended/removed from the Roll of Bar Council of Punjab and Haryana, the intimation thereof be given to the Registrar General of this Court.
6. Superintendent Lok Adalat, Litigation, Computer, DRR & CRC Branches of this Court.

Sd/-
REGISTRAR GENERAL